

**PENDENCY/ARREARS OF THE CIVIL AND CRIMINAL CASES PERTAINING TO CIVIL AND SESSIONS DIVISION KANGRA  
FOR THE MONTH OF SEPTEMBER, 2017**

Sr. No.	Opening Balance			Institution during the month			Disposed during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	CRL	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1.	24219	17163	41382	1019	1303	2322	1088	1629	2717	24150	16837	40987	0.28% decrease	1.93% decrease	0.96% decrease	169	56	225	2159	1318	3477

3(a) Whether any Statewide/Regional Conference held during the month

3(b) Number of officers who participated in the said conference

3(c) Have any targets been fixed and indicated to the participant officers, if so what are the targets

4 What is the progress made on those targets district wise

  
 District and Sessions Judge,  
 Kangra Division at Dharamshala